

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.402 OF 2018

IN THE MATTER OF:

MTS Logistics Pvt Ltd

Appellant

Vs

Brijesh Uppal

Respondent

And

COMPANY APPEAL (AT) No.407 OF 2018

IN THE MATTER OF:

Parvesh Kumar Jain

Appellant

Vs

Brijesh Uppal

Respondent

For Appellant:- None.

For Respondents: - Mr. Pawan Sharma and Ms Arpita Yadav, Advocates.

ORDER

25.07.2019 - There is no appearance on behalf of the appellant. Let the appearance of appellant be awaited.

2. List the appeals for hearing on **21st August, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN